

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/16/17
NAME OF THE PETITIONER(S) : P. RANGASAMY +13
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1.	K. K. Shivanmugan K. S. Ciri pralath K. Banupriya	8 th Respondent	K. K. Shivanmugan
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2. G. V. MOHAN KUMAR

ORDER

FOR RAMANI & SHANMUGAR Counsel for petitioner
Counsel for petitioner present. Counsel for R8 present and sought time for filing counter. Time extended at request. No representation on behalf of rest of the respondents. Counsel for petitioner is directed to send fresh notice to R4 & R5 and file proof of the same by way of an affidavit by the next date of hearing. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)